



No. TOP/

Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.



OPPOSITION HEARING CAUS ELIST FOR THE MONTH OF JULY -2022
HEARING DATED 25/07/2022

SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

| S.NO | APPLICATION/ REGISTERED TRADE MARK NO | OPPOSITION/ RECTIFICATION NO | AGENT NAMES | REMARKS | MOBILE |
|------|--|------------------------------------|---|---------|--------|
| 1 | 982387 | 174776 | BAGYA RAGHAVAN & ANAND AND ANAND & SINGH & SINGH LALL & STHI | | |
| 2 | 1241301 | 197341 | A.V.NATHAN ASSOCIATES & VISHESH & ASSOCIATES | | |
| 3 | 1114588 | 205000 | BAGYA RAGHAVAN & ANAND AND ANAND | | |
| 4 | 1200118 | 207623 | BAGYA RAGHAVAN & LALL LAHIRI & SALHOTRA | | |
| 5 | 1298342 | 205760 | TRIGENESIS LIFESCIENCE PVT.LTD & SUN PHARMACEUTICAL INDUSTRIES LTD | | |
| 6 | 1278527 | 191212 | L.R.SWAMI CO & HARI KRISHNA & HOLLO | | |
| 7 | 1216653 | 196172 | GROSER & GROSER & RAMACHANDRA R.MANDHANE | | |
| 8 | 1267499 | 196302 | U.KASIPANDIAN & KAYSER AND COMPANY | | |
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| S.NO | APPLICATION/ REGISTERED TRADE MARK NO | OPPOSITION/ RECTIFICATION NO | AGENT NAMES | REMARKS | MOBILE |
|-------------|--|---|--|----------------|---------------|
| 9 | 1248594 | 196758 | B.N.K. SARATHI & GAJRIA & CO | | |
| 10 | 2441920 | 940638 | MICHAEL A.KALLIVAYALIL & ADHI LEGAL SOLUTIONS | | |



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OPPOSITION HEARING CAUSE LIST
FOR THE MONTH OF JULY -2022
HEARING DATED 26/07/2022**

SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

| S.N O | APPLICATION/ REGISTERED TRADE MARK NO | OPPOSITION/ RECTIFICATION NO | AGENT NAMES | REMARKS | MOBILE |
|----------|--|------------------------------------|---|---------|--------|
| 1 | 1097059 | 256392 | PULSE PHARMACEUTICALS PVT.LTD & CADILA HEALTHCARE LTD | | |
| 2 | 3458713 | 925398 | BANANA IP COUNSELS & SUBRAMANIAM & ASSOCIATES | | |
| 3 | 3458711 | 891197 | BANANA IP COUNSELS & SUBRAMANIAM & ASSOCIATES | | |
| 4 | 3458710 | 891195 | ASHIMA CHALIA & SUBRAMANIAM & ASSOCIATES | | |
| 5 | 1306032 | 196958 | V.RAVI & R.K.DEWAN & CO | | |
| 6 | 1287289 | 205256 | TATVA LEGAL & R.K.DEWAN & CO | | |
| 7 | 3458712 | 891196 | BANANA IP COUNSELS & SUBRAMANIAM & ASSOCIATES | | |
| 8 | 1374148 | 251577 | DASWANI & DASWANI & GLENMARK PHARMACEUTICALS LTD | | |
| | | | | | |

| S.N O | APPLICATION/ REGISTERED TRADE MARK NO | OPPOSITION/ RECTIFICATION NO | AGENT NAMES | REMARKS | MOBILE |
|------------------|--|---|---|----------------|---------------|
| 9 | 1288573 | 258189 | L.R.SWAMI CO & DASWANI & DASWANI | | |
| 10 | 1381483 | 252008 | R.V.R ASSOCIATES & THE ACMECOMPANY | | |



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OPPOSITION HEARING CAUS ELIST FOR THE MONTH OF JULY -2022

HEARING DATED 27/07/2022

SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

| S.NO | APPLICATION/ REGISTERED TRADE MARK NO | OPPOSITION/ RECTIFICATION NO | AGENT NAMES | REMARKS | MOBILE |
|------|--|------------------------------------|---|---------|--------|
| 1 | 860538 | 730763 | S.S.DATTA & ASSOCIATES & R.K.DEWAN & CO | | |
| 2 | 3991217 | 989222 | P.MEENAKSHI SUNDARAM & N.RANGARAJAN | | |
| 3 | 2795251 | 953629 | DEPENNING & DEPENNIG & DAKSHESH B.MEHTA | | |
| 4 | 3779618 | 949610 | VIJAYASUNDAR & VISHESH AND ASSOCIATES | | |
| 5 | 2795249 | 953630 | DEPENNING & DEPENNING & DAKSHESH B. MEHTA | | |
| 6 | 2709824 | 946416 | RAO & RAO & KRISHNA & SAURASTRI ASSOCIATES LLP | | |
| 7 | 2882071 | 907457 | TMT LAW PRACTICE & L.R.SWAMI CO | | |
| 8 | 2669512 | 945144 | R.K.DEWAN & CO & K & S PARTNERS | | |
| 9 | 3496009 | 895572 | TMT LAW PRACTICE & L.R.SWAMI CO | | |
| 10 | 4104029 | 998536 | HIREPRO CONSULTING PVT.LTD & PRAPUS SYSTEMS PVT.LTD | | |